

**NATIONAL COMPANY LAW TRIBUNAL
KOCHI BENCH**

**CORAM: SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (TECHNICAL)**

**TMT. T.KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	CP(C/ACT)/25/KOB/2023
SECTION	SEC 241 & 242 C/ACT.
NAME OF PARTIES	REGHU VENUGOPAL AND 34 OTHERS V/S THE STANDARD TILE AND CLAY WORKS PRIVATE LIMITED AND 6 OTHERS.
PETITIONERS ADVOCATE/ PROFESSIONAL	AKHIL SURESH
RESPONDENTS ADVOCATE/ PROFESSIONAL	IYER & IYER, SANKAR P PANICKAR, GOPIKA GOPINATH, ARUN CHANDY (GOVT. PLEADER),ROC.

26 JUNE 2024

ORDER

CP(C/ACT)/25/KOB/2023

Learned representing Counsel, Mr. Akhil Suresh appears virtually on behalf of the Petitioners. Learned Counsel, Ms. S Parvathy appears on behalf of Respondent Nos. 1 & 2 through virtual mode. Respondent No. 3 is represented by Learned Government Pleader Mr. Arun Chandy through virtual mode. Learned Counsel, Mr. Sankar P Panicker appears physically on behalf of R6 & R7.

Matter renotified **26.07.2024**

Sd /-

**SHYAM BABU GAUTAM
MEMBER (TECHNICAL)**

Sd /-

**T.KRISHNA VALLI
MEMBER (JUDICIAL)**